

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

No. 4571/RJ/2021


Bilaspur, Dated:06/05/2021

High Court of Chhattisgarh will remain closed on account of Summer Vacation from 10.05.2021 (Monday) to 05.06.2021 (Saturday) and will re-open on 07th June, 2021 (Monday). The sitting of the Hon'ble Vacation Judges and instructions regarding filing and listing of urgent matters and old cases are to be made.

Instructions for sitting and filing during Summer Vacation period:

1. Registry shall remain open from 10.00 A.M. to 05.00 P.M. on every working day except Second and Third Saturday.
2. There shall be four Single Benches available on every working Monday, Wednesday and Friday of each week commencing from 10.05.2021 till 05.06.2021 and there shall be Division Bench or more Single Bench also, if required.
3. During Summer Vacation, all Civil/Criminal/Writ matters will be received or filed, however only such fresh/pending cases shall be listed for hearing before Hon'ble Vacation Bench wherein an application for urgent hearing and application for hearing during summer vacation is filed. Fresh/pending Bail matters including subsequent bail applications may be exempted, if required.
4. Cases/application filed up to 1.30 P.M. on working day preceding to sitting day of Hon'ble Bench shall be considered for listing on that sitting day and cause list shall be published on the day just before sitting day.
5. Not reached cases of a Vacation Judge shall be listed before the next Vacation Judge, in a separate list.
6. Hearing of the cases shall be via Virtual Mode from 10.30 A.M. onwards.
7. The number of staff shall be minimum as per the requirement of the Sections, which shall be decided by the Administrative Head of concerned Section.

By order of Hon'ble the Chief Justice

 06/05/2021
(Yogesh Pareek)
Registrar (Judicial)

HIGH COURT OF CHHATTISGARH, BILASPUR

Endt.No. 4572/ R(J)/2021

Bilaspur, Dated 06/05/2021

1	Reader to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
2	Reader to Hon'ble Mr. Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
3	Reader to Hon'ble Mr. Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
4	Reader to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
5	Reader to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
6	Reader to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
7	Reader to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
8	Reader to Hon'ble Mr. Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
9	Reader to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
10	Reader to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
11	Reader to Hon'ble Mr. Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
12	Reader to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur to place it before Her Lordship.
13	Reader to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur to place it before Hrs Lordship.
14	Reader to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
15	Reader to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
16	The Registrar General, High Court of Chhattisgarh, Bilaspur.
17	The Registrar (Vigilance/I & E/Judicial/S & A Cell), High Court of Chhattisgarh, Bilaspur.
18	The Joint Registrar, High Court of Chhattisgarh, Bilaspur.
19	The Additional Registrar (Judl./D.E. & E/CPC/Admn./Classification//Civil/Criminal), High Court of Chhattisgarh, Bilaspur.
20	The Advocate General, Government of Chhattisgarh, Bilaspur.
21	The Secretary, High Court Legal Services Committee, Bilaspur.
22	The Secretary, High Court Bar Association, Bilaspur.

23	The Assistant Solicitor General of India, Central Govt. High Court Premises, Bilaspur.
24	The Secretary, Chhattisgarh High Court Practicing Advocates Association, Bilaspur.
25	The Deputy/Assistant Registrars/ Section Officers/ In-charge (O/o AR(J)/Civil/ Criminal/ Writ/ Central Filing/Cause List Section/ Lawzima/ Paper Book & Inspection/ Library/ Protocol/ Court Officer/S.W./Supreme Court Section), High Court of Chhattisgarh, Bilaspur.
26	The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on official website of High Court of Chhattisgarh.

Copy forwarded for kind information.

By order of Hon'ble the Chief Justice

YJ 06/05/2021
(Yogesh Pareek)
Registrar (Judicial)